

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 360 /Confdl./2024
II-1-10/2001

Bilaspur, dated the 16th April, 2024

In partial modification of Registry Order No. 702/Confdl./2016/II-1-10/2001 dated 29.09.2016, Hon'ble the Chief Justice has been pleased to omit the following subjects appearing at sl. nos. 7, 13, 15 and 16 in the aforementioned Registry Order dated 29.09.2016 from the list of administrative matters to be dealt with and disposed of by the Hon'ble Portfolio Judges pertaining to their Portfolio Districts:-

7. Matter concerning appointment of Special Judicial Magistrates under Section 13(1) Cr. P.C.

13. Matters relating to authorization under Section 9(5) of the Cr.P.C.

15. Grant of 1st increment to Civil Judges.

16. Vesting of 2nd Class Magisterial Powers to the executive Magistrate.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

M. 16/4/24
(SUDHIR KUMAR)
REGISTRAR GENERAL

Endt. No. 361 /Confdl./2024
II-1-10/2001

Bilaspur, dated the 16th April, 2024

Copy forwarded to: -

1. Joint Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
8. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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12. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
18. All Registrars, High Court of Chhattisgarh, Bilaspur for information.
19. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
20. District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
21. Principal Judge/I Additional Principal Judge/ II Additional Principal Judge/ III Additional Principal Judge, Family Court, Bilaspur/Durg/Raipur/Janjgir for information.
22. Judge, Family Court, Balod/ Baloda-Bazar/ Bemetara/ Dantewara/ Dhamtari/ Jagdalpur/ Janjgir-Champa/ Jashpur/ Kawardha/ Kanker/ Korba/ Manendragarh/ Mahasamund/Mungeli/ Raigarh/ Rajnandgaon/ Surajpur/ Surguja for information.
23. Special Judge under S.C. & S.T. (P.A.) Act, Jagdalpur/ Bilaspur/ Durg/ Jashpur/ Janjgir-Champa/ Korba/ Koriya (Baikunthpur)/ Raigarh/ Raipur/ Rajnandgaon/ Surguja for information.
24. Judge, Commercial Court (District Level), Sector 19, Kotara Bhantha, New Raipur.
25. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
26. Additional Registrar (Judicial/D.E./Admn./Copying/Confidential/Civil & Supreme Court Section/Works/Criminal), High Court of Chhattisgarh, Bilaspur for information.
27. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
28. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
29. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
30. Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
31. Deputy Registrar (S.C.M.S. Cell & S.W./D.E./Protocol/O/o R.G./Works/T.A. & Medical/Supreme Court Section/Establishment/Lawazima), High Court of Chhattisgarh, Bilaspur for information.
32. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/SUHAS/ Translation/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
33. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.

(SUDHIR KUMAR)
REGISTRAR GENERAL